

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 271**  
**70/241-242/ND/2019**

**IN THE MATTER OF:**

**Anjali Bhardwaj & Ors.**

... **Applicant/Petitioner**

**Versus**

**M/s. S.S. Millenium Realtech Pvt. Ltd.**

... **Respondent**

**Under Section: 241-242**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

None

**ORDER**

Renotify on 8<sup>th</sup> September 2021.



**(T.S.Singh)**  
**Court Officer**